

LOK SABHA DEBATES

ACC. NO. 25,588...

Date: 11.3.201

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Saturday, 26th May, 1956.

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-31 A.M.

PAPER LAID ON THE TABLE

AMENDMENTS TO DISPLACED PERSONS (COMPENSATION AND REHABILITATION) RULES, 1955

The Minister of Rehabilitation (Shri Mehr Chand Khanna): I beg to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of the Notification No. S. R. O. 1161, dated the 19th May, 1956, making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1956. [Placed in Library See No. S-195/56].

ESTIMATES COMMITTEE

TWENTY-NINTH AND THIRTIETH REPORTS

श्री बी०जी० मेहता (गोहिलवाड़) : अध्यक्ष महोदय, मैं रेलवे मंत्रालय सम्बन्धी एस्टीमेट्स समिती की उनतीसवीं और तीसवीं रिपोर्ट पेश करता हूँ।

PETITION RE: INDIAN POSTS AND TELEGRAPHS ACT

Shri Viswanatha Reddy (Chittoor): I beg to present a petition signed by a petitioner relating to the Indian Posts and Telegraphs Act and Rules framed thereunder.

1-141 Lok Sabha

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

RISE IN PRICE OF RICE IN TRIPURA

Shri Biren Dutt (Tripura West): Under Rule 216, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:

"Rise in price of rice resulting in starvation conditions in Tripura."

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnaappa): It is true that the price of rice has risen in Tripura. The State is surrounded on three sides by the East Pakistan territory. In East Pakistan the rice crop failed this year with consequent high price, which led to considerable smuggling of rice from Tripura to East Pakistan. This is the main reason for high prices in the State.

Arrangements have now been made to open Government fair price shops in Agartala and six sub-divisional headquarters of the State for distribution of rice at the retail price of Rs. 17-8-6 per maund.

The State Government had already available with them a stock of 3,000 tons of paddy. The Government of India have agreed to supply to the State Government their full requirements, to enable them to arrange distribution of ration at concessional price through fair price shops. 3,000 tons of rice have already been despatched from Calcutta by three special trains, and about 2,000 tons have already been received by the Tripura Government. A small quantity has also been sent by air to meet the emergency. Further supplies have been programmed for despatch by special trains.

At present, the State Government are issuing rice at the rate of twelve ounces per adult per day but they are proposing to increase the ration to sixteen ounces per adult. With the distribution arrangement already introduced by the